GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE& FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1097

TO BE ANSWERED ON THE 13TH DECEMBER, 2022

SUB-MISSION ON AGRO-FORESTRY

1097. DR. DHAL SINGH BISEN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- a) whether any Sub-Mission on Agro Forestry (SMAF) since 2016-17 for planting timber or non-timber trees for increasing income of farmers and employment, income generation etc. is operationalized by the Government;
- b) if so, name of the States implementing the said scheme along with details of criteria followed:
- c) whether the said scheme is currently operational in Madhya Pradesh and if so, the number of farmers benefited from the scheme during the last five years; and
- d) the details of the beneficiary farmers of Balaghat Parliamentary Constituency under the said scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The Centrally Sponsored Scheme of Sub-Mission on Agroforestry (SMAF) was implemented by the Department of Agriculture & Farmers Welfare since 2016-17 to encourage tree plantation on farm land along with crops/ cropping systems to help the farmers get additional income and make their farming systems more climate resilient and adaptive.
- (b): The scheme was implemented in 21 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Mizoram, Manipur, Meghalaya, Nagaland and 2 Union Territories viz. Jammu & Kashmir and Ladakh with funding pattern of 60:40 between Centre and State Govt. for all States except NE & Hilly states, where funding pattern is 90:10 between

Centre and State Governments and 100% central funding in case of UTs & National Level Agencies. The scheme is implemented in the States having liberalized transit regulations for transport of timber.

- (c): The scheme was operational in the country including Madhya Pradesh upto 2021-22. The number of farmers benefited from the scheme during the last five years in the State of Madhya Pradesh is 2933.
- (d): One farmer from Koste village, Block Waraseoni of Balaghat Parliamentary Constituency was the beneficiary for raising nursery under the scheme during the year 2018-19.
